Declaration or Assets and Liabilities

(5)

2023-2024 Year-2024

Joe of O (Fairo)

I, RAMAN KUMAR son/daughter/wife of LATE MAHESH PRASAD aged. YY. Years, belonging to Bihar Vicham Sabha Sabha Sabha service and presently working as ORDER PAPER DISTRIBUTOR.

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

PRITY KUMARI ADARSH RAJ SPARSHJAISWAL

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			PRITY KUMARI	Hauran	MU STAN	THIS STALL HS
Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10,000 =	10,000 /2	MIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI. BANK A/C Rs. 2.010e	N1L	MJL	NitL	NIL
(iii)	Bonds, Debentures and shares in Companies	. MIL .	NIL	Hlr	MIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	RS 2101 AT LIC Primer RS 5360 PX	N1 L	MIL	NIL	HIL
(v)	Motor Vehicles (details of make, etc.)	(2016X)	M1F	NJL	MJL.	NIL
(vi)	Jewellery (give details of weight and value)	Hold 2009 CINVRS 9.0/ac	MIL	ИIГ	N1L	- NIL
(vii)	Other assets, such as values of claims / interests	HIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description .	Self .	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) well - Survey number(s) - Extent (Total measurement) - Current market value		HIL	NIL	MIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	MJL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	MIL	MIL	HJL :	NIL
(iv)	Houses / Apartments, etc. unclivided - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	KHUMUBUU DUSTU KHUMUBUU	NIL.	MIL	NIL	NJL
(v)	Other (such as interest in property)	NIL	N1L	N1F	NIL	NEL

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:[Note: Please give separate details for each item]

31. No.	Description	Name & address of Bank/ Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NIL	NJL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	VIIT	
	(b) dues to departments dealing with supply of water	NIL	MIL	
	(c) dues to departments dealing with supply of electricity	NIL	MIL	

	(d) dues to departments dealing with telephones	NIL	MIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	VIIL	MIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	MIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	MIL	NIL

C Personal Detail GPF/CPF/PRAN No.	;-	110073863417
Gender .	:-	M (M/F)
Date of Birth	:-	01031979 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	;-	BIHAR LEGISLATIVE ASSEMBLY (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	KHAWARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 목무미 소비국
Name of Employee: RAMAN KUMAR

Designation: ORDER PAPER DISTRIBUTOR

Department: BIHAR VIDHAN SABHA

Place: PATNA
Data: 13/02/2024

Date: 13 | 02 | 2024

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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